

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AMRITAPUR TEA COMPANY LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	Amritapur Tea Company Limited
2	Date of incorporation of corporate debtor	10 th January 1913
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01132WB1913PLC002337
5	Address of the registered office and principal office (if any) of corporate debtor	Raipur Tea Estate, Post Office-Rangdhamali, Jalpaiguri, West Bengal 735121
6	Insolvency commencement date in respect of corporate debtor	27 th September 2023
7	Estimated date of closure of insolvency resolution process	25 th March 2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	Soumitra Lahiri, Registration number: IBBI/IPA-001/IP-P00734/2017-2018/11232
9	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No – 14D & E, Tower -32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104. Email slahiri0207@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Soumitra Lahiri Interim Resolution Professional of Amritapur Tea Company Limited Registration number: IBBI/IPA-001/IP-P00734/2017-2018/11232 Flat No – 14D & E, Tower -32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104. Email: slahiri0207@gmail.com / ibc.amritapur@gmail.com
11	Last date for submission of claims	12 th October 2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable

12	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<p>Weblink: https://ibbi.gov.in/en/home/downloads</p> <p>Physical Address: Soumitra Lahiri Interim Resolution Professional of Amritapur Tea Company Limited Registration number: IBBI/IPA-001/IP-P00734/2017-2018/11232 Flat No – 14D & E, Tower -32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104. Email: slahiri0207@gmail.com / ibc.amritapur@gmail.com</p>

- Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Amritapur Tea Company Limited on 27th September 2023.
- The creditors of Amritapur Tea Company Limited, are hereby called upon to submit their claims with proof on or before 12th October 2023 to the interim resolution professional at the address mentioned against entry No. 10.
- The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
- Submission of false or misleading proofs of claim shall attract penalties.

Date and Place : 28th September 2023 Kolkata



SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/IPA-001/IP-P00734/2017-18/11232

Soumitra Lahiri
Interim Resolution Professional of **Amritapur Tea Company Limited**
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